

Government of Jammu and Kashmir
General Administration Department
(Monitoring Section)
Civil Secretariat, Jammu

Notification
Jammu, the 27th of April, 2021

S.O 149.- In exercise of powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that the following Games shall be added after Serial No. 39 in the Annexure –I to the Jammu and Kashmir (Appointment of Outstanding Sports Persons) Rules, 1998, notified vide SRO 349 of 1998 dated 22.12.1998, read with notification SRO 376 of 2004 dated 29.11.2004, namely:-

- 40) Baseball.
- 41) Net Ball.
- 42) Pencak Silat.
- 43) Triathlon.
- 44) Ice-Hockey.

By order of the Government of Jammu and Kashmir.



(Manoj Kumar Dwivedi) IAS
Commissioner/Secretary to the Government

No. GAD/Mtg/Sports/02/2004

Dated:27.04.2021

Copy to :

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Administrative Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Chairperson, J&K Special Tribunal.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Director General, IMPARD, J&K.
11. Divisional Commissioner, Kashmir/Jammu.
12. All Deputy Commissioners.
13. All Heads of Departments.

14. Director, Information, J&K.
15. Secretary, J&K Public Service Commission/BOPEE/SSB.
16. Director, Archives, Archaeology and Museums.
17. Secretary, J&K Legislative Assembly.
18. Secretary, J&K Sports Council.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretaries to Advisor (F)/(B)/(BK) to the Lieutenant Governor.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Commissioner/Secretary to the Government, GAD.
23. In-charge, Website, GAD.

A handwritten signature in black ink, consisting of several loops and a long horizontal stroke extending to the right.